

(b) The amounts due to the scheduled operators were paid to the respective Corporations.

#### Statement

An amount of Rs. 36,925 was paid to air operators during the period 1st December 1953 to March 1954 on account of arrears of petrol subsidy which is distributed as follows:—

	Rs.
<b>(a) Scheduled Operators—</b>	
Bharat Airways Ltd. . . . .	4,871
Indian National Airways Ltd. . . . .	14,234
Air India Ltd. . . . .	539
Air India International Ltd. . . . .	11,255
	30,899
<b>(b) Non-Scheduled Operators—</b>	
Air Survey Company of India Ltd. . . . .	6,026
	6,026
<b>TOTAL</b>	<b>36,925</b>

DR. R. P. DUBE: How is the subsidy position now? Are you paying any petrol subsidy?

SHRI RAJ BAHADUR: No, the Corporations are not taking any subsidy for petrol.

#### EMPLOYEES OF THE PILOT MILK SUPPLY SCHEME

\*384. SHRIMATI PARVATHI KRISHNAN: Will the Minister for FOOD AND AGRICULTURE be pleased to state

(a) how many persons of each category working in the Pilot Milk Supply Scheme undertaken by the Indian Council of Agricultural Research—

- (i) are permanent employees;
- (ii) are quasi-permanent employees; and
- (iii) have been appointed on *ad hoc* basis; and

(b) on what basis the scales of pay and other conditions of service have been fixed for the category mentioned in (iii) above?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) (i) Nil.

(ii) Nil

(iii) 151.

(b) The scales of pay have been fixed with due regard to the nature of duties and the scales of pay obtaining in other similar dairies. The conditions of service are based on those of staff employed on the Research (Non-Government) side of the Council

SHRIMATI PARVATHI KRISHNAN: May I know why it is that there is differentiation in treatment in the conditions of service and the pay scales of employees between one part of the I.C.A.R. and another?

SHRI RAFI AHMAD KIDWAI: When it has been stated that the pay scale for them is the same as that for those employed in the research stations, where has the hon. Member got the idea of differentiation?

DR. P. C. MITRA: May I know whether it is a fact that to extract some fat matter from the milk they are selling the morning milk in the evening and the evening milk in the morning?

SHRI RAFI AHMAD KIDWAI: When the milk is received from distant parts, it has to be distributed according to the convenience of distribution.

DR. P. C. MITRA: But the morning milk is sold in the evening and the evening milk is sold the next morning. Is this not done for removing some fat matter from the milk?

SHRI RAFI AHMAD KIDWAI: I am not an expert in these matters.

DR. P. C. MITRA: But you are taking milk from the depot and you must have noticed that fat has been removed.

SHRI RAFI AHMAD KIDWAI: Sometimes we add fat and sometimes we subtract fat.

SHRI H. C. DASAPPA: Was there not an allegation that the milk supplied by this Institute was found adulterated? There was a question in the Delhi State Assembly only yesterday.

MR. CHAIRMAN: No reference to other Assemblies.

SHRI H. C. DASAPPA: Anyway, was there any such complaint that the milk supplied was found adulterated?

SHRI RAFI AHMAD KIDWAI: I have read in today's papers the reply that was given in the Delhi Assembly. No such complaint has been brought to our notice except that twice in the course of last few years that this scheme has been working.....

DR. P. C. MITRA: Now take the notice.

SHRI RAFI AHMAD KIDWAI: I have taken the notice and I have got the reply here.

SHRI B. C. GHOSE: Does the hon. Minister.....

SHRI RAFI AHMAD KIDWAI: Let me finish my reply. As I was saying, in the course of the last few years only twice on testing it was found that the milk was not as it should have been and the salesmen have been punished. No other complaint has been brought to our notice and maybe that reply was referring to these very two instances.

SHRI B. C. GHOSE: May I know from whom were those complaints received and when?

SHRI RAFI AHMAD KIDWAI: In those two instances samples were declared to contain a less quantity of fat than the requisite standard and the sales vendors were fined.

SHRI B. C. GHOSE: Probably the hon. Minister has not got the information, but has his attention been drawn to a statement which the Delhi Health Minister made that they themselves had brought the matter to the notice of the Indian Council of Agricultural Research and that they were not in a position to take any further action as the Central Government was involved?

SHRI RAFI AHMAD KIDWAI: So far as their drawing our attention was concerned, these were the two instances and action has been taken and the salesmen have been punished. If these were the only things that they were referring to, then action has been taken.

SHRI B. C. GHOSE: Do I take it that these were the instances brought to your notice by the Delhi Government?

SHRI RAFI AHMAD KIDWAI: We received the two complaints from the depots wherefrom the milk was supplied

#### STOCKS OF WHEAT

\*385. SHRI V. K. DHAGE: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the stocks of wheat held by Government at present; and

(b) what is the prevailing price of wheat in India?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) 91 thousand tons on 28th August 1954.

(b) The prevailing prices of wheat at the important centres in wheat producing areas in India range between